

(d) The sale of ghee from various All Day Milk Stalls of the Delhi Milk Scheme depends upon the demand from these stalls for the period during which adequate quantities of ghee are available with Delhi Milk Scheme. However, whenever adequate quantities of ghee are not available with DMS, sale is normally restricted to All Day Milk Stalls in the Parliament House, DMS and Krishi Bhawan.

Strength of establishment of the controller of Stationery

2539. DR. A. U. AZMI: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 4726 on 21st December, 1981 and to state the progress made regarding updating the rules for use of stationery?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): The work of updating the rules for use of Stationery has been taken in hand. In view of the complicated nature of work, it may take some time to complete it.

Allotment of Shops at Asian Games Village

2540. SHRI AMAR ROYPRADHAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the allotment of coffee shops and tower restaurant at Asian Games Village, Siri Fort, New Delhi, was made on the basis of licence for a period of 5 years;

(b) if so, what are the details in this regard; and

(c) the reasons, why allotment was not made under the cooperative societies system?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No, Sir.

(b) and (c). Do not arise.

Enhancement in Incomes of Farmers

2541. SHRIMATI JAYANTI PATNAIK: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have recently spelt out certain new strategies in the agricultural sector for the enhancement of agricultural incomes of the farmers;

(b) if so, the fresh incentives extended or proposed to be extended to the farmers of different States under the new strategies adopted by Government; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) to (c). Recently, after announcement by the Prime Minister of 1982 to be observed as the Productivity Year and the New 20-Point Programme, the Department of Agriculture & Cooperation in the Ministry of Agriculture drew up a concrete Action Programme containing identified programmes for increasing agricultural production and productivity. The measures for increasing agricultural production include expansion of the community nurseries and minikit demonstration programmes, increased use of high yielding seeds, chemical fertilizers and pesticides, popularisation and distribution of improved farm implements, larger supply of agricultural credit through Cooperatives and Commercial Banks, including Regional Rural Banks, strengthening of the infrastructure for storage, processing and marketing of agricultural produce etc.

The programmes will help not only in increasing the agricultural production but also the incomes of farmers. Farmers will be given extended benefits through adoption of villages for intensive agricultural development efforts, larger programme of minikits distribution, promotion of fertilizer

consumption in selected potential districts, bio-gas development, provision of inputs for dryland farming, reclamation of saline and alkaline lands and similar other programmes.

Acreage of Fallow Land in States

2542. SHRI M. RAMGOPAL REDDY: Will the Minister of AGRICULTURE be please to state:

(a) whether Government have conducted any survey regarding the acreage of fallow land at present in each State;

(b) if so, the details thereof; and

(c) the steps being taken to bring this land under cultivation?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURAL AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) and (b). The date on fallow lands are collected as a part of land utilisation statistics every year. These data become available with some time-lag. A statement giving the latest State-wise details of fallow lands is enclosed.

(c) In the National Workshop on Agricultural Development held in New Delhi on 26th and 27th February, 1982, the State Governments agreed to bring 3 to 5 lakh hectares of old fallows under cultivation during the productivity year 1982. They will work out suitable programmes for this purpose.

Statement

Area under Fallow Land other than Current Fallows—Statewise—1978-79

(Provisional)

(Thousands hactares)

1. Andhra Pradesh	1053
2. Assam	122*
3. Bihar	924

(Thousand hactares)

4. Gujarat	414*
5. Haryana
6. Himachal Pradesh	4
7. Jammu & Kashmir	8
8. Karnataka	625
9. Kerala	27
10. Madhya Pradesh	933
11. Maharashtra	843*
12. Manipur	A
13. Meghalaya	261
14. Nagaland	426
15. Orissa	138
16. Punjab
17. Rajasthan	2118
18. Sikkim	1*
19. Tamil Nadu	448
20. Tripura	617*
21. Uttar Pradesh	607
22. West Bengal	212*
Union Territories	381
ALL-INDIA	9547

*In the absence of data for the year 1978-79, latest available information has been utilised.

N.A. Not Available.

Consumption of Fertilizers

2543. SHRI M. RAMGOPAL REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have conducted any study regarding the consumption of Chemical fertilizers during last three years, year-wise and State-wise;